

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 959/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

JASPAL

Respondent(s)

)

Date : 24-01-2020 This appeal was called on for hearing today.

For Appellant(s)

Ms Priyanka Singh, Adv.
Mr Chandra Shekhar, Adv.
Mr Gautam Kumar, Adv.
Mr. Ajay Vikram Singh, AOR

For Respondent(s)

Mr Jamnesh Kumar, Adv.
Mr Sanchit Guru, Adv.
Mr. Himanshu Shekhar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original record from High Court and Trial Court.

Issue D.O. letter. Registry to inform telephonically as well.

List again on 27.3.2020.

ANIL LAXMAN PANSARE
Registrar